

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6813/2019

HEERA SINGH

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 10-12-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sudhir Kulshreshtha, AOR  
Mr. Sushma Singh, Adv.

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR  
Mr. Priyank Khattar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Appearance :Ld. counsel for petitioner is present.  
Ld. Counsel for respondent is present.

Sole Respondent has already filed the Counter Affidavit.

List the matter before the Hon'ble Court as per rules.

RAJIV KALRA  
Registrar

pm